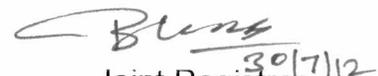


## NOTICE

**Re.: Implementation of 'Case Management System'.**

This is for information of all the members of Punjab & Haryana High Court Bar Association that on the recommendations of this Court, NIC has developed a software module i.e. 'Case Management System' (CMS) for the use of the Advocates. This software would be helpful for the Advocates in managing their own portfolio and also in managing their cases on the website of this Court. By login CMS, each Advocate would be able to view the cases filed by him/her and the cases in which he/she is representing one of the party. Moreover, it shall have a facility for the Advocates to view all the cases fixed for various dates at a glance. In order to maintain complete confidentiality and to ensure that Advocates may access only their own portfolio, limited access of this system would be provided to the Advocates after user's authentication.

For getting login ID, Advocates are required to submit duly filled-in Registration Form, attached herewith, and forward the same to the office of the undersigned through the Secretary, Punjab & Haryana High Court Bar Association for further processing.

  
Joint Registrar  
(Computerization & I.T.)  
for Registrar General

**Punjab & Haryana High Court, Chandigarh**  
**Registration Form for Access to Case Management System**

(Read the instructions given below; The completed application form, duly signed by the concerned **coordinator from Bar Association** should be submitted to **Joint Registrar (Computerization)**. Please use CAPITAL LETTER.

- 1) Applicant's First Name \_\_\_\_\_
- 2) Middle Name \_\_\_\_\_
- 3) Surname \_\_\_\_\_
- 4) Father's Name \_\_\_\_\_
- 5) Date of Birth \_\_\_\_\_
- 6) Sex \_\_\_\_\_
- 7) Contact Address \_\_\_\_\_  
\_\_\_\_\_
- 8) City \_\_\_\_\_ PIN \_\_\_\_\_
- 9) Enrolment Number \_\_\_\_\_
- 10) Telephone Number \_\_\_\_\_
- 11) Mobile Number \_\_\_\_\_
- 12) Email Address \_\_\_\_\_

- 1) I will keep the user id and password secure and that the consequences of any unauthorized use of the user id assigned shall be borne by me and that I shall keep the Punjab and Haryana High Court indemnified against any claim arising out of use of my user id.
- 2) I shall not make the Punjab and Haryana High Court responsible for any misuse of my account for any reason. Any misuse of the User Id will be my sole responsibility.
- 3) The Punjab and Haryana High Court and/or NIC are not responsible for the correctness of the contents including data that are being managed by the user.

- 4) Though the Punjab and Haryana High Court and/or NIC will take all possible measures to prevent data loss, however, due to unforeseen technical issues, if data is corrupted or otherwise is incorrect for any reason, neither the Punjab and Haryana High Court nor the NIC shall be held responsible.
- 5) This account will be deactivated, if not used for 120 days.
- 6) User id along with data will be deleted after a period of 6 months from the date of deactivation if no request for activation is received.

Date:  
Place

Signature of the Applicant

Recommended for creation of user ID.

Secretary Bar Association.  
(Signature with date and seal)

Note:: Contact Punjab & Haryana High Court through Email on  
[webmaster- phc@indianjudiciary.gov.in](mailto:webmaster-phc@indianjudiciary.gov.in) for any user related query.

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FOR OFFICE USE

Approved for creation of account for Case Management Module.

Signature of High Court Coordinator  
with date and seal

Signature of NIC PHHC Coordinator.

User ID Creation

Assigned login ID : \_\_\_\_\_ Date of Creation : \_\_\_\_\_

Remarks : \_\_\_\_\_

User Created By:

Signature

Name : \_\_\_\_\_

Designation : \_\_\_\_\_